

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.**

**Original Application No.209 of 2021 (SZ)**

S. Lathika,  
W/o. Vijilal,  
Arsha Bhavan, Thazhmana Vilagam,  
Devicode, Kuracode, Vilavancode Taluk,  
Cheruvallur Post,  
Kanyakumari District – 629152.

...Applicant

**Vs**

1. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Road, Guindy,  
Chennai- 600 032 & others .

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**Advocate  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.

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Cheruvallur Post,  
Kanyakumari District – 629152.

...Applicant

Vs

1. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Road, Guindy,  
Chennai- 600 032.
2. The District Collector,  
Kanyakumari District,  
Nagercoil – 629 001.
3. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board  
No.318/46A, Water Tank Road,  
Nagercoil – 629 001.
4. M/s. S.S. Cashewnut Factory,  
Rep. by its proprietor N. Siddique,  
Thazhmana Vilagam, Devicode,  
Kuracode, Vilavancode Taluk,  
Cheruvallur Post,  
Kanyakumari District – 629152.

...Respondents

**REPORT FILED ON BEHALF OF THE 1<sup>ST</sup> & 3<sup>RD</sup> RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD**

I, R. Rajamanickam, S/o. P.M. Ramasamy, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:-

  
13/1/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, GUINDY

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 1<sup>st</sup> & 3<sup>rd</sup> Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ), Chennai vide its order dated 09.02.2022 had directed as follows:

*"Para 6: The Pollution Control Board is also directed to file the report as directed by the Tribunal".*

3. It is respectfully submitted that Ambient Air Quality /Ambient Noise Level Survey was conducted on 29.12.2021 in and around the vicinity of the respondent unit of M/s. S.S.Cashews. The copy of Report of Analysis is submitted herewith as **Annexure**.

4. It is respectfully submitted that the report of analysis of the Ambient Air Quality Survey reveals that out of 5 locations, PM<sub>10</sub> is exceeded in one station (124 µg/m<sup>3</sup> as against the standard 100 µg/m<sup>3</sup>) SO<sub>2</sub> and NO<sub>2</sub> are within the standards in all five stations. The report of analysis of the Ambient Noise Level Survey reveals that out of four locations, noise level exceeded the standards prescribed for Residential area at one location. ( 58.3dB(A) as against 55dB(A))

5. It is further submitted that as per MoEF Notification dated 01.01.2010, the emission standards for particulate matter emitted during cooking process (roasted shell/deoiled cake as fuel) is 150 mg/Nm<sup>3</sup>.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

The unit has provided stack of adequate heights 18m (from ground level) to the boiler provided in the boiling section as against standard height of 15 m.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*R. Rajamanickam* 13/12/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.  
**BEFORE ME**

### VERIFICATION

I, R.Rajamanickam, S/o P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

*R. Rajamanickam* 13/12/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

3(1)

भारत का राजपत्र : असाधारण

## MINISTRY OF ENVIRONMENT AND FORESTS

## NOTIFICATION

New Delhi, the 1st January, 2010

G.S.R. 11(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment Protection Act, 1986 (29 of 1986), the Central Government hereby makes the following Rules to amend the Environment (Protection) Rules, 1986 namely -

These rules may be called the Environment (Protection) Amendment Rules, 2010

They shall come into force on the date of their publication in the Official Gazette

In the Environment (Protection) Rules, 1986, in Schedule I, after serial number 102 and entries relating thereto, the following serial number and entries shall be inserted, namely -

Industry	Parameter	Standard	
(2)	(3)	(4)	
Cashew Seed Processing Industry	<b>A- Emission Standards</b>		
		<i>limiting concentration in mg/Nm<sup>3</sup></i>	
	Particulate matter	Roasting	250
		Cooking (roasted shell/ deoiled cake as fuel)	150
		Borma Oven Heater (roasted shell/ deoiled cake as fuel)	150
	Stack height	<i>minimum (metres)</i>	
		Roasting	20
Cooking		15	
	Borma Oven Heater	15	
<b>Note:</b>			
<ul style="list-style-type: none"> <li>• All values of particulate matter shall be corrected at 4% Carbon Dioxide.</li> <li>• Each stack shall be at least 2 metres above the top most point of the building, shed or plant in the industry.</li> <li>• The emissions from Dog-house shall be channelised alongwith Roasting-drum emissions and shall pass through wet scrubber</li> <li>• Bio-gasifier shall be installed if roasted shells are used as fuel in the unit</li> </ul>			

2	3	4		
		B- Effluent standards		
				Limiting concentration in mg/l, except for pH
				Inland surface Water
				Public sewer
				Land For Irrigation
pH		6.5 to 8.5	6.5 to 8.5	6.5 to 8.5
Oil & Grease		10	20	10
BOD <sub>5</sub> (mg/l)		30	250	100
Suspended Solids		100	600	200
Phenols		1.0	5.0	

[F No. O-15017/23/2008-C.P.W.]

RAJNEESH DOBE Jt. Secy

Notes: The principal rules were published in the Gazette of India, Extraordinary vide number S.O. 433 (E), dated the 19<sup>th</sup> November, 1986 and subsequently amended vide S.O. 433 (E), dated the 19<sup>th</sup> April, 1987; S.O. 64 (E), dated the 13<sup>th</sup> January, 1988; S.O. 03 (E), dated the 3<sup>rd</sup> January, 1989; S.O. 15 (E), dated the 15<sup>th</sup> March, 1989; G.S.R. 313 (E), dated the 24<sup>th</sup> October, 1989; S.O. 23 (E), dated the 8<sup>th</sup> January, 1990; G.S.R. 742 (E), dated the 30<sup>th</sup> August, 1990; S.O. 23 (E), dated the 16<sup>th</sup> January, 1991; G.S.R. 93 (E), dated the 21<sup>st</sup> February, 1991; G.S.R. 95 (E), dated the 12<sup>th</sup> February, 1992; G.S.R. 329 (E), dated the 13<sup>th</sup> March, 1992; G.S.R. 475 (E), dated the 5<sup>th</sup> May, 1992; G.S.R. 797 (E), dated the 1<sup>st</sup> October, 1992; G.S.R. 385 (E), dated the 19<sup>th</sup> March, 1993; G.S.R. 422 (E), dated the 19<sup>th</sup> May, 1993; G.S.R. 801 (E), dated the 31<sup>st</sup> March, 1993; G.S.R. 176 (E), dated the 3<sup>rd</sup> April, 1996; G.S.R. 531 (E), dated the 31<sup>st</sup> March, 1997; G.S.R. 504 (E), dated the 20<sup>th</sup> August, 1998; G.S.R. 7 (E), dated the 2<sup>nd</sup> February, 1999; G.S.R. 682 (E), dated the 6<sup>th</sup> October, 1999; G.S.R. 742 (E), dated the 25<sup>th</sup> August, 2000; G.S.R. 72 (E), dated the 6<sup>th</sup> February, 2001; G.S.R. 54 (E), dated the 22<sup>nd</sup> February, 2002; G.S.R. 371 (E), dated the 17<sup>th</sup> May, 2002; G.S.R. 489 (E), dated the 9<sup>th</sup> July, 2002; G.S.R. 1068 (E), dated the 11<sup>th</sup> October, 2002; G.S.R. 849 (E), dated the 30<sup>th</sup> December, 2002; G.S.R. 520 (E), dated the 1<sup>st</sup> July, 2003; G.S.R. 92 (E), dated the 29<sup>th</sup> January, 2004; G.S.R. 520 (E), dated the 12<sup>th</sup> July, 2004; Corrigenda G.S.R. 520 (E), dated the 12<sup>th</sup> August, 2004; G.S.R. 272 (E), dated the 5<sup>th</sup> May, 2005; G.S.R. 315 (E), dated the 16<sup>th</sup> May, 2005; G.S.R. 46 (E), dated the 30<sup>th</sup> August, 2005; G.S.R. 46 (E), dated the 3<sup>rd</sup> February, 2006; G.S.R. 540 (E), dated the 7<sup>th</sup> August, 2006; G.S.R. 540 (E), dated the 16<sup>th</sup> October, 2006; G.S.R. 585 (E), dated the 29<sup>th</sup> August, 2007; G.S.R. 704 (E), dated the 12<sup>th</sup> November, 2007; G.S.R. 85 (E), dated the 18<sup>th</sup> March, 2008; G.S.R. 280 (E), dated the 11<sup>th</sup> April, 2008; G.S.R. 414 (E), dated the 7<sup>th</sup> May, 2008; G.S.R. 414 (E), dated the 30<sup>th</sup> May, 2008; G.S.R. 481 (E), dated the 1<sup>st</sup> June, 2008; G.S.R. 579 (E), dated the 6<sup>th</sup> August, 2008; G.S.R. 600 (E), dated the 2<sup>nd</sup> August, 2008; G.S.R. 752 (E), dated the 24<sup>th</sup> October, 2008; G.S.R. 97 (E), dated the 1<sup>st</sup> May, 2009; G.S.R. 149 (E), dated the 4<sup>th</sup> March, 2009; G.S.R. 512 (E), dated the 9<sup>th</sup> July, 2009; G.S.R. 543 (E), dated the 22<sup>nd</sup> July, 2009; G.S.R. 595 (E), dated the 21<sup>st</sup> August, 2009; G.S.R. 794 (E), dated the 4<sup>th</sup> November, 2009, and G.S.R. 826 (E), dated the 16<sup>th</sup> November, 2009.



TAMILNADU POLLUTION CONTROL BOARD  
Advanced Environmental Laboratory, Tirunelveli - 10.

AMBIENT AIR QUALITY SURVEY - REPORT OF ANALYSIS

Report. No. 228/AEL-TNV/AAQS/2021-2022 Dated: 04.01.2022

1. Name of the Industry : M/s S&S Cashews.
2. Address of the Industry : S.F.No.26/6 (P), Devicode Village,  
Vilavancode Taluk,  
Kanyakumari District - 629 178.
3. Date of Survey : 29.12.2021
4. Duration of survey : 6 hours
5. Category/Classification : Orange small
6. Land use classification : -

**Meteorological Conditions**

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	32.0	35.2		60	82
Weather condition	Partially cloudy		Rain Fall (mm)	NIL	
Predominant Wind Direction	North East to South West		Mean Wind Speed (Km/hr.)	4.0	

**AMBIENT AIR QUALITY SURVEY RESULTS**

St. No	Location of the sampling station	Direction	Approximate Distance in meter	Approximate Height from GL (m)	Pollutants (µg/m <sup>3</sup> )		
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>x</sub>
1.	On shop top of Mr. Srikandan, Thazhminarilakam road, Devicode village, Vilavancode Taluk.	North-East	20	3.5	124.0	8.03	9.31
2.	On top of scaffolding behind Mr.Srikandan's house ,Devicode village.	East	25	3.5	90.15	4.01	8.32
3.	On house top of Mr.A.S. Vijilal, 207/1, Arsha Bhavan, Thazhmanailakam, Devicode Village, Vilavancode Taluk.(Complainant)	South	40	3.5	92.67	<4.0	<8.0
4.	On house top of Mr.Srikumar, Kanathuvanam, Vilavancode Taluk.	West	150	3.5	50.0	<4.0	<8.0
5.	On top of scaffolding in front of Mr. Unnikrishnan Nair house, Kanathuvanam	North West	30	3.5	68.94	6.69	10.10

Note: \* With respect to major emission sources.  
The analytical results are restricted to the sampling period of 6 hrs

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part23) - 2006
SO <sub>2</sub>	Modified west - Graeke / IS 5182 : (Part 2) - 2001 RA: 2012
NO <sub>2</sub>	Jacobs - Hochheiser / IS 5182: (Part 6) - 2006 RA : 2012

*[Signature]*  
Deputy Chief Scientific Officer,  
AEL, TNPC Board, Tirunelveli-10



ADVANCED ENVIRONMENTAL LABORATORY  
TAMIL NADU POLLUTION CONTROL BOARD, TIRUNELVELI - 10.

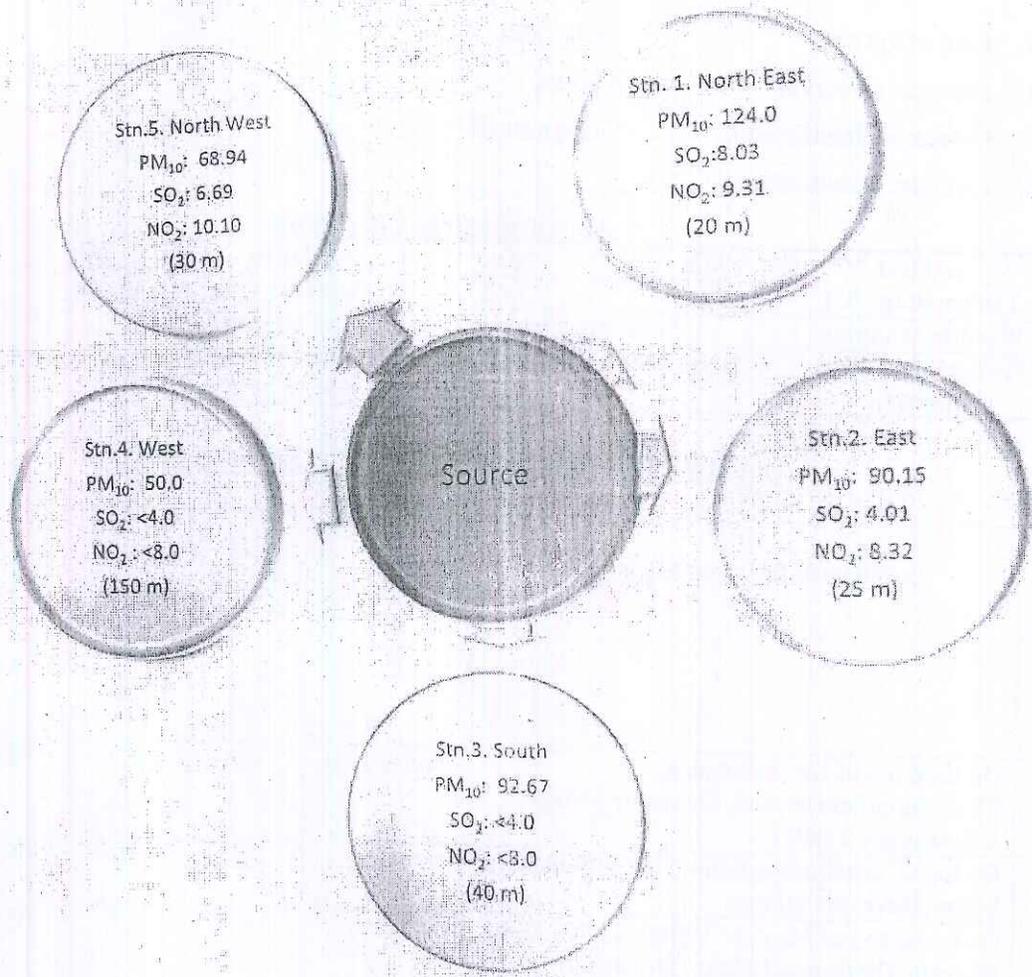
**AMBIENT AIR QUALITY SURVEY**

**Schematic Diagram Showing Location of Sampling**

Name of the Industry: M/s S&S Cashews, S.F.No.26/6 (P), Devicode Village, Vilavancode Taluk.

Date of Survey: 29.12.2021

Predominant Wind Direction: North East to South West



**Note:** All the values are expressed in  $\mu\text{g}/\text{m}^3$  and restricted to the sampling period of 6 hours

Metrological Conditions	
Predominant Wind Direction	North East to South West
Wind Speed (KM/hr)	4.0
Weather Condition	Clearsky
Rainfall	---

*[Signature]*  
Deputy Chief Scientific Officer,  
AEL, TNPC Board, Tirunelveli.



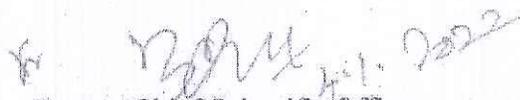
**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Tirunelveli - 10.

**GENERAL PARTICULARS**

**Report F.No. 228/AEL - TNV/AAO/SM/2021-2022 Dated: 04.01.2022**

1. Name and Address of the Industry: M/s S&S Cashews,  
S.F.No.26/6 (P), Devicode Village,  
Vilvancode Taluk,  
Kanyakumari District - 629 178.
2. Date of survey : 29.12.2021

1.	Processes description	The unit involves boiling of cashew kernel, cutting, Borma, cooling, peeling, grading and finally packing of nuts.
2.	Emission Sources	Boiler Stack
3.	Fugitive Emission Sources	Cutting hall.
4.	Raw Material Consumptions	20T / Month of Kernel.
5.	Production Capacity as Per Air Consent Order No. & Date	4 tons / month Consent Order No. 17052886379 Date: 13.12.2021.
6.	Production on the day of survey	153 kg
7.	Percent Production with respect to Air Consent Order	100 %
8.	Air Consent Order No. and Validity	Consent Order No.17052886379 Date: 13.12.2021. Valid up to March 2022.
9.	Details of APC measures	Boiler Stack
10.	Functional Status of APC measures	Partially Functional
11.	Compliance with Consent Conditions,	
12.	Field Observations	1) The unit occupies 11000 sqft. (29 cent) and located at Devicode Village. 2) The unit uses firewood for boiler and uses electrical Borma with the capacity of 500kg. 3) One number of peeling machine and manual peelings are done. 4) Grading are done by manually. 5) Pungent smell was experienced around the unit.

  
 Deputy Chief Scientific Officer,  
 AEL, TNPC Board, Tirunelveli -10



## TAMILNADU POLLUTION CONTROL BOARD

Advanced Environmental Laboratory, Tirunelveli - 10.

### AMBIENT/SOURCE NOISE LEVEL SURVEY - REPORT OF ANALYSIS

**Report. No.F.No.: 228/ AEL/ - TNV/NLS/2021-2022 Dated: 04.01.2022**

1.	Name of the Industry	M/s S&S Cashews.
2.	Address of the Industry	S.F.No.26/6 (P), Devicode Village, Vilavancode Taluk, Kanyakumari District - 629 178.
3.	Date of Survey	29.12.2021
Category	Orange small	Land use Classification : ----
Type of Survey	Ambient	Time of Survey : Day
Meteorological conditions:		Clearsky

#### Logging Parameters

Instrument Used	Quest	Serial No.	CC8110032
Logging Interval	10 Minutes at each point	Measuring Range	50 -110 dB (A)
Weighting	"A"	Peak Weighting	"C"
Sound Incidence	RANDOM	Time in hrs	15.00 to 16.00

#### Report of Noise Level Monitoring

Sl. No	Location	Duration (min)	Approximate Distance (M)	Direction	Sound Level dB (A)
					Leq
1.	North East corner of the unit	10	20	North East	50.1
2.	South East corner of the unit	10	75	South East	58.3
3.	South West corner of the unit	10	40	South West	51.6
4.	North West Corner of the unit	10	40	North West	55.0
5.	<u>Source:</u> Cutting Hall	10	-	-	68.5

**NOTE:**

Leq value is the average energy for the measured period.

  
 Deputy Chief Scientific Officer,  
 AEL, TNPC Board, Tirunelveli -10

10



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Tirunelveli – 10.

Report.No. 228/AEL-TNV/AAQS/SM/2021-2022 Dated: 04.01.2022

1. Name of Industry : M/s S&S Cashews.
2. Pollution Category : Orange small.
3. Date of AAQ Survey : 29.12.2021
4. Predominant Wind Direction : North East to South West
5. Weather condition : Clearsky

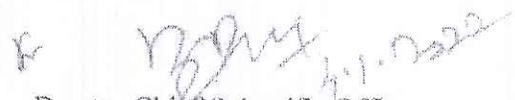
**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of AAQ stations monitored : 5
2. No. of AAQ stations in which Pollutants Level exceeded the Boards standards : 1

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)  ( $\mu\text{g}/\text{m}^3$ )
		Maximum	Minimum	
1.	<u>Respirable Suspended Particulate Matter:</u> PM <sub>10</sub>	124.0	50.0	100
2.	<u>GASEOUS POLLUTANTS:-</u>			
	(i) SO <sub>2</sub>	8.03	<4.0	80
	(ii) NO <sub>2</sub>	10.10	<8.0	80

  
Deputy Chief Scientific Officer,  
AEL, TNPC Board, Tirunelveli -10

**BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE  
AT CHENNAI.**

**Original Application No.209 of 2021  
(SZ)**

S. Lathika,  
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Kanyakumari District – 629152.

...Applicant

**Vs**

The Chairman,  
Tamil Nadu Pollution Control  
Board, No. 76, Mount Road,  
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**REPORT FILED ON BEHALF OF  
THE 1<sup>ST</sup> & 3<sup>RD</sup> RESPONDENTS  
TAMIL NADU POLLUTION  
CONTROL BOARD**

**Advocate for Respondent No. 1 & 3  
Thiru. S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:01.03.2022.**

**Date of hearing on:02.03.2022**